
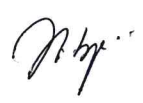


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 20/14	TP 56/16	To file rejoinder	397/ 398	Manjunatha Dasa-ppa & Another Vs. Transglobal Power Ltd. & 4 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	GAWRY COOTAIAN 9800648657	PETITIONERS	
2	Nitya Kalyani 9886548290	RESPONDENT	

Counsel for petitioner is present. Counsel for respondent is also present. Again, counsel for petitioner requested time to file rejoinder.

List it on 09.10.2017. No adjournment will be given on that day.

  
MEMBER (J)

  
MEMBER (T)